

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chandralok Building, 36, Janpath, New Delhi -110 001**

No. L-1/(3)/2009-CERC

Dated: 24.07.2020

**PUBLIC NOTICE**

**Subject: Draft Amendment to Detailed Procedure for “Grant of Connectivity to Projects Based on Renewable Sources to Inter-State Transmission System”**

The Detailed Procedure for “Grant of Connectivity to projects based on renewable sources to inter-State transmission system” made under Regulation 27 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 was issued on 15.5.2018.

2. The Detailed Procedure is proposed to be amended in view of 7<sup>th</sup> Amendment to the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 notified on 28.01.2019 and based upon feedback from the Central Transmission Utility and subsequent developments in the Sector.

3. The Detailed Procedure for “Grant of Connectivity to projects based on renewable sources to inter-State transmission system” containing the proposed amendments in track change mode is available on the website of the Commission ([www.cercind.gov.in](http://www.cercind.gov.in)).

4. Notice is hereby given inviting comments/ suggestions/ objections from the stakeholders and interested persons on the provisions proposed to be amended. The comments/ suggestions/ objections may be sent by email at [secy@cercind.gov.in](mailto:secy@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in) on or before 16<sup>th</sup> August, 2020.

**sd/-**  
**(Sanoj Kumar Jha)**  
**Secretary, CERC**